

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/972(KB)2018
IA(I.B.C)/1417(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED. VS DUCKBILL DRUGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debabrata Ganguly, Adv.] For Liquidator
Ms. Debaleena Ganguly, Adv.

ORDER

1. Ld. Counsels for Liquidator present.
2. **IA(I.B.C)/1417(KB)2024:**
 - a) Ld. Counsel appearing on behalf of the Liquidator submits that the liquidation process has already been over and appropriate application would be filed shortly.
 - b) This application has been filed by the Liquidator to place on record the 13th Progress Report which is placed at Pages No. 26 to 44. This application is supported by an affidavit which is placed at Pages No. 24 and 25. The 13th Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)